

Sixteenth Loksabha

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Title: Need to restore the earlier sharing pattern of funding to Centrally Sponsored Schemes

SHRI BHARTRUHARI MAHTAB (CUTTACK): The State Governments welcomed the recommendations of the 14th Finance Commission which inter-alia increased the devolution of Central Taxes from 32 to 42 per cent to States. But the effect of such increased devolution has been offset to a large extent by several policy decisions of the Union Government which include delinking of eight Centrally Sponsored Schemes from Central support, abolition of Normal Central Assistance and a steep increase in State's share in Centrally Sponsored Schemes. The Pradhan Mantri Gram Sadak Yojana (PMGSY) which was earlier fully funded by the Union Government is now required to be funded 40 per cent by the concerned State Government. Similarly, the State's contribution to National Health Mission and Pradhan Mantri Awas Yojana has been increased from 25 to 40 per cent. I, therefore, urge upon the Union Government to restore the sharing pattern of the said Centrally Sponsored Schemes, to enable States to utilize increased devolution of Central Taxes for State's Schemes.